

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **11.09.2024** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Pvt. Ltd. Represented by its Authorised Rep Mr. Gopi Reddy Vs Dantu Indu Sekhar, RP, M/s Nexus Feeds Ltd.	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 334/2024 For Stay IA No. 902/2024 To dispense with IA No. 901/2024	Mr. R. Subbiah Sole Proprietor, Abhinand Mills Vs Canara Bank, Rajapalayam Branch & Anr.	Mr. S Namasivayam	
3.	Comp App (AT) (CH) (Ins) No.247/2024 For Condone Delay IA No 653/2024 For Stay IA No. 655/2024 Additional docs. IA No. 654/2024 To dispense with IA No. 652/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr. WITH	Ms. Priyadarshini Natarajan	
4.	Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024 For Condone Delay IA No. 667/2024 For Additional docs IA No. 668/2024 To dispense with IA No. 669/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. Acting as Debenture Trustee for BPEA India Credit Investments Trust II & Anr.	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1

5.	Comp App (AT) (CH) No.38/2024 For Stay IA No. 662 & 665/2024 For Directions IA No. 663/2024 For Exemption IA No. 664/2024	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors.	Mr. Sandeep Dewan (Party-in-Person)	Ms. Suhriti Parthasarthy- R2
6.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors.	Mr.Y Suryanarayana	Mr. Yogesh Jagia- R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 882/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023 & 912/2024	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia- R2
8.	Comp App (AT) (CH) (Ins) No. 377/2023 For Stay IA No. 1150/2023	Anish Lawrence & Anr. Vs Renahan Vamakesan, Liquidator of Axiomata Elevators Pvt. Ltd.	Mr. MS Viswanathan	Mr. Chandramouli Prabhakar
9.	Comp App (AT) (CH) (Ins) No. 129/2024 For Exemption IA No.345 & 346/2024 For Stay IA No. 344/2024 For Intervention IA No. 500, 501, 502, 503 & 712/2024 To Adv. Hg. IA No. 777/2024	Baaskaran S Suspended Director of M/s. Tarun Realtors Pvt. Ltd. Vs Ace Enviro Tech Pvt. Ltd. & Anr.	Ms. Akila Senguttuvan	Mr. Chandramouli Prabhakaram- R1 Mr. Krishna Dath M- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) No. 112/2022 For Urgent Hearing IA No.1026/2022 For Stay IA No. 1027 & 1028/2022 For Directions IA No. 911/2024	Krishna Metal Industries Pvt Ltd & 5 Ors. Vs Vijay Kumar Goyal & 3 Ors.	Mr. Y Suryanarayana	Mr. R Parthasarathy R1- R4
11.	IA No. 2638/2020 (For Condone Delay) in TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020 For Exemption IA No. 2637/2020	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr.Y Suryanarayana
12.	IA No. 705/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 213/2023 To dispense with IA No. 704/2023 Leave to file IA No. 703/2023	Stressed Assets Stabilisation Fund Vs Mr. Butchi Venkata Ramana Murthy vadavalli, Erst. Director of Sri Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj- R1
13.	IA No. 1215 & 1216/2023 (For Additional docs) & IA No.1314/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No.1120/2023 For Exemption IA No. 907/2024	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. WITH	Mr. PK Panneer Selvam	Mr.A Karthikeyan
14.	IA No.529/2024 (Delay in filing Reply) in Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No.1121/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr, A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar- R2

15.	IA No.204/2024 Additional docs in Comp App (AT) (CH) (Ins) No. 69/2024 For Direction IA No.202/2024 For Urgent Hearing IA No.203/2024	HM Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran, PCS	Ms. PV Rajeswari
16.	IA No. 549/2021 (For Condone Delay) In Comp App (AT) (CH) No. 45/2021	D. Asokan Vs Girija Muthukrishnan & Anr. WITH	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
17.	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan WITH	Mr. Raj Carolin V	Mr. Harikumar G Nair
18.	IA No. 42/2022 (For Condone Delay) in Comp App (AT) (CH) No. 5/2022 For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. Raj Carolin V, Mr. MK Sumod R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	M/s. Vijaya Hospitality and Resorts Limited Vs Saira Thampi Krishna & 9 Ors.	Mr. CV Shailandran	Mr. OD Sivadas For Caveator
20.	Comp App (AT) (CH) (Ins) No. 172/2024	S. Palaniappan, Liquidator of M/s Nathella Sampath Jewelry Pvt. Ltd. Vs The Joint Director, Directorate of Enforcement	Ms. S Indumathi Ravi	

21.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr.	Mr. G Kalyan Jhabakh	Mr. Sarath Babu- R1 R2
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	TA (AT) No. 173/2021 (CA (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Mr. Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & 2 Ors.	M/s Archeus Law	M/s Shardul Amarchand Mangaldas & Co-R1
23.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No.308/2022	Nanadamuri Meenalatha, Erst. Director of Vantage Spinners Pvt. Ltd. Vs The Cotton Corporation of India Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan- R1
24.	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd.	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
25.	Comp App (AT) (CH) (Ins) No. 187/2022 For Interim Relief IA No.432/2022 For Directions IA No.435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd & Anr.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand- R2
26.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors	Ms. Kritika Nagpal	Mr.Sathiyarayanan R1

27.	Comp App (AT) (CH) No. 52/2023	M/s. Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
28.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No.284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	Mr. SR Sundar
29.	Comp App (AT) (CH) No. 25/2024 For Stay IA No. 451/2024	Mr. Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors.	Mr. K Rajendran	Dr. SV Ramakrishna R2 R3
30.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr. AG Sathyanarayana	Mr. ML Ganesh-R1 Mr. S Sathyanarayanan R2
31.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors.	Mr. Bendi Ravi Teja	Mr.Y Suryanarayana- R1 Mr. Varun Srinivasan- R5

02.00 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors.	Ms. Anju Jain	Mr. Yogesh Jagia-R1, R12-R14 Mr. Y Suryanarayana- R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan- R8- R11

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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